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19.2.96 Hon. Mr. S. Das Gupta on
Hon. Mr. T. L. Verma JM

None responded for the applicants
when the case was called out. On the
earlier occasion also, the case was
adjourned either none appeared for
the applicant or adjournment was sought.
As a last opportunity, the case is
being adjourned and it will be listed
for admission on 09.4.96. In case
none appears for the applicant on
the next date or any adjournment is
sought the case shall be liable to be
dismissed in default.

JM

WL
JM

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9.4.96 Hon. Mr. Justice B. C. Saxena, V.C.
Hon. Mr. D. S. Bawey, A.M.

None responded on behalf of
the applicant when the case was
called out. In view of the order
passed on 19.2.96, the OA is
dismissed in default.

Sharma
AM

Boh
VC

Chy